

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 01

Customs Appeal No. 10053 of 2021

[Arising Out Of OIA-AHD-CUSTOM-000-APP-400-401-20-21 Dated- 04/11/2020 passed by the Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD]

ALL TIME PLASTICS PVT LTD

B-30, Royal Industrial Estate, Naigum Crossroad, Wadala
Mumbai, Mumbai, Maharashtra

.....Appellant

VERSUS

C.C.-AHMEDABAD

Custom House, Near All India Radio Navrangpura,
Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

Shri. Manish Jain, Advocate for the Appellant

Shri. Himanshu Nachane, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING: 10.09.2025
DATE OF DECISION: 10.09.2025

The appeal is disposed of. For order, see order of date in Customs Appeal No. 10051 of 2021.

(SOMESH ARORA)
MEMBER (JUDICIAL)

Prachi